


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 99/BB/ 2017	-	For filing objections	Rule-4 of IB	M.G. Mohan Kumar & 2 Others Vs. American Road Technology & Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ADITYA PATEL 9535195605	RESPONDENT	

ORDER

Counsel for Petitioner is present. Counsel for Corporate Debtor is present.
She has filed objections. For hearing list it on 24/11/2017.


Member (T)


Member (J)